

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th December, 2024

No.HC.VII-08/2024/12196 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government of Assam Notification No.FPC.10/97/Pt. I/231 dated 11.06.2003 and Notification No.E-386505/54 dated 26.07.2024, and in partial modification of Registry's earlier Notifications (as mentioned below in the column), Hon'ble Gauhati High Court is pleased to re-fix the date of entitlement of the **Super Time Scale District and Sessions Judges** of the following Judicial Officers of Assam, who were granted Super Time Scale District and Sessions Judges at different times in the Scale of Pay of Rs. 1,99,100-2,24,100/-plus other allowances as admissible under the Rules with effect from the dates shown against their respective names:-

Sl. No	Name of Officer (with past/present designation)	Date from which Super Time Scale was granted	Gauhati High Court previous Notification by which Super Time Scale was granted	Revised effective date of Super Time Scale
1.	Shri Prasanta Saikia (retired on 29.02.2020 as District & Sessions Judge, Udalguri)	20.02.2020	HC.VII-06/2016/939/A dated 20.02.2020	01.01.2020
2.	Smti Malasri Nandi (as her lordship was then) Elevated as Judge, Gauhati High Court on 13.10.2021	20.02.2020	-do-	01.01.2020
3.	Shri Pranjal Das District & Sessions Judge, Jorhat, Assam	14.10.2020	HC.VII-06/2016/3753/A dated 14.10.2020	11.02.2020
4.	Shri Sanjeev Kumar Sharma Special Judge, CBI & NIA, Guwahati, Assam	14.10.2020	-do-	11.02.2020
5.	Shri Abhijit Bhattacharyya District & Sessions Judge, Darrang	14.10.2020	-do-	11.02.2020
6.	Shri Raktim Duarah District & Sessions Judge, Kamrup (M), Guwahati	14.10.2020	-do-	11.02.2020
7.	Shri Gautam Baruah District & Sessions Judge, Kamrup, Amingaon	14.10.2020	-do-	11.02.2020
8.	Smti Susmita Phukan Khaund (as her lordship was then) Elevated as Judge, Gauhati High Court on 16.08.2022	03.08.2022	HC.VII-60/2022/5551/A dated 3.08.2022	17.12.2021
9.	Shri Aparesh Chakravarty (retired on 30.06.2022 as District and Sessions Judge, Barpeta)	30.06.2022	HC.VII-60/2022/11293/A Dated 24.11.2022	17.12.2021

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27/12/2024